

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST**CUSTOMS DIVISION BENCH**
COURT NO. : 1 ROOM NO. : 504**DATED : 18/01/2018**

DAY : Thursday

Time : 10:30 Hrs

CORAM:

HON'BLE JUDICIAL MEMBER, MR. ANIL CHOUDHARY

HON'BLE TECHNICAL MEMBER, MR. C. J. MATHEW

<u>SNo.</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>MISC (OTHERS) MATTERS</u>				
1	C/EH/93208/2017	POOJA HARDEARE P LTD -Vs- CC (NHAVA SHEVA-III) MUMBAI	IP/DR	Issue Notice
	C/86950/2016			
<u>REGULAR MATTERS</u>				
2	C/1061/2006	Nationa Organic Chemical Industries Ltd. -Vs- CC (IMPORT) MUMBAI	PDS Legal /DR	*
3	C/60/2008	Shri Vinod Kumar Garg -Vs- CC (Export Promotion) MUMBAI	IP/DR	*
4	C/135/2008	CC (EXPORT) MUMBAI -Vs- Ratilal Kashiprasad	DR/IP	*
5	C/387/2008	Prashray Overseas Pvt. Ltd. -Vs- CC (IMPORT) NHAVASHEVA	IP/DR	*
6	C/560/2008	. Gera Developments Pvt.Ltd. -Vs- CC (IMPORT) NHAVASHEVA	IP/DR	*
7	C/192/2009	CC (IMPORT) NHAVASHEVA -Vs- Gera Developments (P) Ltd.	DR/IP	*
8	C/130/2009	Mosar Baer India Limited -Vs- CC (II) - (AIRPORT SPECIAL CARGO) MUMBAI	PDS Legal /DR	*
9	C/131/2009	Moser Baer India Limited -Vs- CC (II) - (AIRPORT SPECIAL CARGO)	PDS Legal /DR	*
10	C/478/2009	Vinod Agencies -Vs- CCE NAGPUR	N. D. George /DR	*
11	C/488/2009	Standard Shipping Agency -Vs- CC (GENERAL) MUMBAI	Anil Balani /DR	*
12	C/500/2009	CC (EXPORT PROMOTION) MUMBAI -Vs- Chemox Chemical Industries Ltd.	DR/IP	*

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

Manas Kumar Sinha,
Assistant Registrar,

